

LINKING OF CHANDIGARH ON THE MAIN LINE

*303 SHRI JAGAT NARAIN Will the Minister of RAILWAYS be pleased to state .

(a) whether the Chandigarh Advisory Committee has unanimously recommended to Government to bring Chandigarh on the main line, linking Ludhiana with Jagadhri via Chandigarh,

(b) if so, whether the proposal has been examined by Government, and

(c) the progress made in this regard?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) . (a) Yes, Sir

(b) and (c) The financial implications of constructing a new railway line between Chandigarh and Morinda only and then diverting some of the important trains from Ambala to Sirhind via Chandigarh and Morinda are, at present, being worked out by the Northern Railway and a final decision will be taken when the results of the investigations are known

PRICE OF RAW JUTE

*304 SHRI N. R. MUNISWAMY Will the Minister of COMMERCE be pleased to state

(a) the steps taken by the Government to maintain the minimum price of raw jute ;

(b) whether any incentives are being given to the cultivator for augmenting the production of raw jute which has alarmingly come down of late ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHAMMAD SHAFI QURESHI) : (a) During the current season prices have been ruling far higher than the minimum support price and no steps are needed to give price support.

(b) Yes, Sir.

(c) Does not arise.

BIRLA ENQUIRY

*305 SHRI M. P. BHARGAVA
DR. (MRS.) MANGLADEVI
TALWAR

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply to Starred Question No. 5 and Unstarred No. 26 given in the Rajya Sabha on the 18th November, 1968 and state :

(a) whether the Cabinet Sub-committee constituted to finalise mode of enquiry into the Birla group of industries has since taken any decision in the matter, and

(b) if the answer to part (a) above be in the negative, what are the reasons for delay in coming to a decision ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) . (a) and (b) The Cabinet Sub-Committee referred to has already met and the matter is now under Government's consideration for a final decision

ALLEGED SUBVERSION IN DURGAPUR STEEL PLANT

*306 SHRI A. D. MANI : Will the Minister of STEEL, MINES AND METALS be pleased to state whether a deputation of the Hindustan Steel Employees Union, Durgapur, met the Deputy Prime Minister and the Minister of Labour, Employment and Rehabilitation asking for an inquiry into the alleged subversion in the Durgapur Steel Plant on September 4, 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : I am not aware of any such deputation

उत्तर प्रदेश में कारों और स्कूटरों का अवैध

* 307. श्री मानसिंह वर्मा : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि .

(क) उत्तर प्रदेश सरकार के परिवहन विभाग द्वारा कारों तथा स्कूटरों के सरकारी कोटे के वितरण के लिए क्या पद्धति अपनायी जाती है ;